

on the Table statement (Hindi and English versions) showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of the following Reports:-

- (1) Fourth Report of the Estimates Committee (Ninth Lok Sabha) regarding action taken by Government on their Seventieth Report (Eighth Lok Sabha) on Ministry of Home Affairs (Rehabilitation Division) - Rehabilitation of Migrants from East Bengal.
- (2) Eleventh Report of the Estimates Committee (Tenth Lok Sabha) regarding action taken by Government on their Eleventh Report (Ninth Lok Sabha) on Ministry of Finance, Department of Economic Affairs (Banking Division) - Manpower requirements in Nationalised Banks.

14.23 1/2 hrs.

COMMITTEE ON SUBORDINATE
LEGISLATION ON SEVENTH REPORT

[Translation]

SHRI SOMNATH CHATTERJEE
(Bhopal): Sir I beg to present the Seventh Report of the Committee on Subordinate Legislation.

PETITION RE: SALE OF ASSETS OF
THE BANK OF KARAD Ltd (under
liquidation) TO ANY OTHER BANK

[English]

SHRI RAMNAIK (Bombay North): I beg

to present a petition signed by Shri G.J. Sathe, Joint Convenor, Bank of Karad Depositors' Forum, Bombay, regarding sale of assets of the Bank of Karad Limited (under liquidation) to any other Bank.

14.24

BUSINESS ADVISORY COMMITTEE

[English]

THE MINISTER OF STATE IN THE
MINISTRY OF HUMAN RESOURCE DE-
VELOPMENT (DEPARTMENT OF YOUTH
AFFAIRS AND SPORTS) (SHRI MUKUL
BALKRISHNA WASNIK): Sir, I beg to
move:

"That this House do agree with
the Twenty-fifth report of the
Business Advisory Committee
presented to the House on the
1st March, 1993."

MR. DEPUTY SPEAKER: The question
is:

"That this House do agree with
the Twenty-fifth report of the
Business Advisory Committee
presented to the House on the
1st March, 1993."

The motion was adopted.

14.24 1/2 hrs

INDUSTRIAL FINANCE CORPORATION
(TRANSFER OF UNDERTAKING AND
REPEAL) BILL*

[English]

THE MINISTER OF STATE IN THE